

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2718 of 2013

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

VRL Logistics Ltd.

... Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Ranvir Singh

Mr. T. Prasad

Ms. Priya

Counsel for the Respondents(s)

:

**Mr. M.G.Ramachandran
(Amicus Curie)**

ORDER

We have heard the learned counsel for the Applicant.

Order is reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt